NOTIFICATION No. 07/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri M.O. Varghese, Assistant Commissioner for retirement from Indian Revenue Service (Customs & Central Excise) with effect from 31.03.2017 under Rule 56(k) of the Fundamental Rules.

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 23095528

(Notification No. 07/2017 (F.No. A. 33025/05/2017-Ad.II dated 27th February, 2017.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise (Mumbai Zone.II), 9th Floor, Piramal Chambers, Jijibhoy Lane, Lalbaug, Parel, Mumbai-12. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.